

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

STARRED QUESTION NO:146

ANSWERED ON:15.07.2004

RESERVATION FOR SCs/STs/OBCs IN PRIVATE SECTOR

Acharia Shri Basudeb;Rawat Shri Kamla Prasad

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has proposed for a national dialogue on reservation of jobs in the private sector for the Scheduled Castes, Scheduled Tribes and Other Backward Classes across the country;
- (b) whether the Government is also considering bringing a legislation in this regard;
- (c) if so, the details thereof alongwith the objections raised by some industrial organizations against the move; and
- (d) by when the proposal is likely to be implemented?

Answer

MINISTER OF SOCIAL JUSTICE & EMPOWERMENT (SMT. MEIRA KUMAR)

- (a) to (d) A statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. 146 for 15.7.2004 by S/Shri Kamla Prasad Rawat and Basudeb Acharia regarding reservation for SCs/STs/OBCs in Private Sector.

- (a) & (d) The National Common Minimum Programme of the Government has proposed to initiate a National Dialogue to see how best the private sector can fulfill the aspirations of SC/ST youth. The Government is very sensitive to the issue of affirmative action including reservations in private sector. Since this will require wide ranging discussion with all the stakeholders, no time frame can be indicated for deciding the matter.
- (b) No such proposal is under the consideration of the Government.
- (c) Question does not arise.